

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.12.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

| S. No. | Case No.                                     | Name of the parties                                       | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|-------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 1037 of<br>2019 | Brahmaputra Overseas Ltd.<br>Vs.<br>Allahabad Bank & Ors. | Anannya Ghosh          |                         |

**10:35 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

| S. No. | Case No.                                    | Name of the parties   | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|-------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 650 of<br>2019 | Alchemist Asset Reconstruction<br>Company Ltd.<br>Vs.<br>Sima Hotels & Resorts Ltd. | Gayatri Gulati         | Arvind Kr. Gupta        |

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

**For Judgment**

| S. No. | Case No.                                    | Name of the parties                            | Counsel for Appellants | Counsel for Respondents                          |
|--------|---|--|------------------------|--|
| 1.     | Comp. App. (AT)<br>(Ins) No. 407 of<br>2019 | C. Shivakumar Reddy<br>Vs.<br>Dena Bank & Anr. | Goutham Shivshankar    | Divyanshu Sahay-<br>R1<br>Shradha Narayan-<br>R2 |

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**To be Mentioned**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                               | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>              |
|---------------|--|--|-------------------------------|---|
| <b>1.</b>     | IA No. 4170 of 2019 in Comp. App. (AT) (Ins) No. 947 of 2019 | Manoj Kunwar.<br>Vs.<br>Oriental Bank of Commerce & Ors. | Venancio D' Costa             | H.P. Bhardwaj-R1<br>Avinash<br>Mahapatra-R3 |

**For Orders (Notice not Served)**

|           |                                      |  |              |                  |
|-----------|--------------------------------------|--|--------------|------------------|
| <b>2.</b> | Comp. App (AT) (Ins) No. 715 of 2019 | Savan Godiawala.<br>Vs.<br>G.Venkatesh babu & Ors. | Charu Bansal | Nitish Bandar-R1 |
|-----------|--------------------------------------|--|--------------|------------------|

**For Admission (Fresh Cases)**

|            |  |  |                    |                |
|------------|--|--|--------------------|----------------|
| <b>3.</b>  | Comp. App. (AT) (Ins) No. 1481 of 2019 | Ravi Sankar Devarakonda<br>Erstwhile Resolution Professional<br>Maxworth Reality India Ltd.<br>Vs.<br>Kesava Kolar | Abhishek Anand     |                |
| <b>4.</b>  | Comp. App. (AT) (Ins) No. 1482 of 2019 | Concast Steel & Power Ltd<br>(In Liquidation)<br>Vs.<br>MSTC Ltd.  | R. Sudhinder       | Pallavi Pratap |
| <b>5.</b>  | Comp. App. (AT) (Ins) No. 1483 of 2019 | Rajneesh Nagar<br>Vs.<br>Ultimate Infracity Pvt Ltd & Ors.   | Karan Malhotra     |                |
| <b>6.</b>  | Comp. App. (AT) (Ins) No. 1485 of 2019 | U.P. State Spinning Company Ltd.<br>Vs.<br>Union Bank of India   | Rakesh U. Upadhyay |                |
| <b>7.</b>  | Comp. App. (AT) (Ins) No. 1486 of 2019 | B. Naga Bhushan<br>Resolution Professional<br>Vs.<br>Abir Infrastructure Pvt Ltd.                                  | Rakhi Ray          |                |
| <b>8.</b>  | Comp. App. (AT) (Ins) No. 1488 of 2019 | Texmaco Rail & Engineering Ltd.<br>Vs.<br>Veekay General Industries  | Ishita Bhardwaj    |                |
| <b>9.</b>  | Comp. App. (AT) (Ins) No. 1489 of 2019 | Sunil Rajaram Ghag & Anr.<br>Vs.<br>White Water Hospitality Pvt Ltd & Ors.   | Ankur Kashyap      |                |
| <b>10.</b> | Comp. App. (AT) (Ins) No. 1490 of 2019 | Shrawan Kumar Agrawal Consortium<br>Vs.<br>Rituraj Steel Pvt Ltd & Ors.  | Anju Jain          |                |
| <b>11.</b> | Comp. App. (AT) (Ins) No. 1491 of 2019 | Gradient Nirman Pvt Ltd & Anr.<br>Vs.<br>IFCI Ltd & Ors.   | R.V. Yogesh        |                |

|     |  |  |                     |  |
|-----|--|--|---------------------|--|
| 12. | Comp. App. (AT)<br>(Ins) No. 1496 of<br>2019 | Durga Prasad Agarwal & Anr.<br>Vs.<br>Limtex Tea & Industries Ltd & Anr. | Suhita Mukhopadhyay |  |
|-----|--|--|---------------------|--|

**For Orders**

|     |   |  |                   |  |
|-----|---|--|-------------------|--|
| 13. | IA No 4169 of<br>2019 in<br>Comp. App (AT)<br>(Ins) No. 1338 of<br>2019 | Fort Gloster Industries Ltd.<br>Vs.<br>The resolution Professional , Fort<br>Gloster Industries Ltd. & Anr.  | Anil Agarwalla    |  |
| 14. | Comp. App. (AT)<br>(Ins) No. 84 of<br>2019                              | Sri Munisuvrata Agri International Ltd.<br>Vs.<br>Bank of Baroda & Ors.                                      | Vikas Sethi       | Saumya Dutta-R11<br>Sachi (R13-14)<br>Aaditya VK-R15 |
| 15. | Comp. App. (AT)<br>(Ins) No. 1207 of<br>2019                            | Vijaya Kumar.<br>Vs.<br>Gopalsamy Ganesh Babu.<br>Liquidator.  | Kaushik N. Sharma | T. N. Durga-R1                                       |
| 16. | Comp. App. (AT)<br>(Ins) No. 1084 of<br>2019                            | Naresh Patel, Ex. Director of Kasata<br>Hometech India Pvt. Ltd.<br>Vs.<br>Ketki Shah Talati                 | Sneha Ravi Iyer   | Srijan Sinha-R1                                      |
| 17. | Comp. App. (AT)<br>(Ins) No. 1244 of<br>2019                            | Shalini Singhal & Ors.<br>Vs.<br>Rahul Singh & Ors.<br><b>With</b>   | Suruchi Aggarwal  | Rudreshwar<br>Singh-R3                               |
| 18. | Comp. App. (AT)<br>(Ins) No. 1249 of<br>2019                            | Sanjeev Abrol<br>Vs.<br>Rahul Singh & Ors.   | Rudreshwar Singh  |  |
| 19. | Comp. App. (AT)<br>(Ins) No. 1380 of<br>2019                            | Amit Katyal<br>Vs.<br>Meera Ahuja & Anr.   | Bina Gupta        |  |
| 20. | Comp. App. (AT)<br>No. 227 of 2019                                      | Peoples International & Services Pvt.<br>Ltd. & Anr.<br>Vs<br>Alliance Industries Ltd. & Ors.<br><b>With</b> | Ankit Dubey       | Anurag Sharma-<br>R1                                 |
| 21. | Comp. App. (AT)<br>No. 228 of 2019                                      | P.G.H. International Pvt. Ltd. & Anr.<br>Vs.<br>Ashok Kumar Khosla. & Ors.<br><b>With</b>                    | Ankit Dubey       | Anurag Sharma-<br>R1                                 |
| 22. | Comp. App. (AT)<br>No. 229 of 2019                                      | Peoples General Hospital Pvt. Ltd. &<br>Anr.<br>Vs.<br>Alliance Industries Ltd. & Ors.                       | Ankit Dubey       | Anurag Sharma-<br>R1                                 |

**For Admission (After Notice)**

|     |   |  |                |  |
|-----|---|--|----------------|--|
| 23. | Comp. App. (AT)<br>(Ins) No. 745 of<br>2019 | The State of Telangana & Anr.<br>Vs.<br>Liquidator, Nizam Deccan Sugars Ltd &<br>Ors.<br><b>With</b> | Krishna Dev J. | Hemant<br>Chaudhary-R(3-7)<br>Parth Tandon-R(8-<br>11)<br>Subrahmanyam |
| 24. | Comp. App. (AT)<br>(Ins) No. 818 of<br>2019 | The State of Telangana & Ors.<br>Vs.<br>Nizam Deccan Sugars Ltd. & Ors.                              | Krishna dev .J | Hemant<br>Chaudhary-R(3-7)<br>Parth Tandon-R(8-<br>11)                 |

|     |   |   |                 |   |
|-----|---|---|-----------------|---|
|     |   |   |                 | Subrahmanyam                            |
| 25. | Comp. App. (AT)<br>(Ins) No. 372 of<br>2019       | Takshvi TMT Mills Pvt. Ltd.<br>Vs.<br>Vijay Kumar V.Iyer& Ors.<br>RP of SPS Steel Rolling Mills Ltd.<br><b>With</b>   | Gaurav Gupta    | Anup Kumar<br>Misha-RP<br>Sumesh Dhawan |
| 26. | Comp. App. (AT)<br>(Ins) No. 390 &<br>474 of 2019 | Takshvi TMT Mills Pvt. Ltd.<br>Vs.<br>Vijay Kumar V.Iyer & Ors.<br>RP for SPS Steel Rolling Mills Ltd.<br><b>With</b> | Gaurav Gupta    | Anup Kumar-R2<br>Misha-RP               |
| 27. | Comp. App. (AT)<br>(Ins) No. 447 of<br>2019       | Takshvi TMT Mills Pvt. Ltd.<br>Vs.<br>Vijay Kumar V. Iyer<br>RP of SPS Steel Rolling Mills Ltd. &<br>Anr.             | Gaurav Gupta    | Srishti Khare-RP<br>Anup Kumar-R2       |
| 28. | Comp. App. (AT)<br>(Ins) No. 635 of<br>2019       | Bank of Baroda.<br>Vs.<br>Sundaresh Bhatt<br>RP of ABG Shipyard Ltd.  | Raunak Dhillon  | Satendra Rai                            |
| 29. | Comp. App. (AT)<br>(Ins) No. 796 of<br>2019       | Directorate of Revenue Intelligence.<br>Vs.<br>Shree Ganesh Jewellery House & Ors.                                    | Ajit Sharma     | Pratiksha Sharma-<br>R1                 |
| 30. | Comp. App. (AT)<br>(Ins) No. 1046 of<br>2019      | Prayag Polytech Pvt. Ltd.<br>Vs.<br>Purbanchal Trade and Industries Ltd.  | Vipul Ganda     |   |
| 31. | Comp. App. (AT)<br>(Ins) No. 1107 of<br>2019      | Gourav Kishor Shinde.<br>Vs.<br>Uday Yashwant Nayak & Ors.  | Bina Gupta      | Udita Singh-R1<br>Sowmya<br>Saikumar-R2 |
| 32. | Comp. App. (AT)<br>(Ins) No. 1238 of<br>2019      | Jayprakash Vyas.<br>Vs.<br>Prabhat Steel Traders Pvt. Ltd. & Anr.   | Prachi Johri    |   |
| 33. | Comp. App (AT)<br>(Ins) No. 1337 of<br>2019       | Pegasus Asset Reconstruction Pvt. Ltd.<br>Vs.<br>Yashomati Hospitals Pvt. Ltd.  | Dinkar Singh    |   |
| 34. | Comp. App (AT)<br>(Ins) No. 1363 of<br>2019       | Aashish Nevatia<br>Vs.<br>CFM Asset Reconstruction Pvt. Ltd &<br>Anr.   | Neeha Nagpal    |   |
| 35. | Competition. App.<br>(AT) No. 22 of<br>2019       | General Motors India Pvt. Ltd.<br>Vs.<br>Competition Commission of India &<br>Ors.                                    | Anand S. Pathak | Neha Mishra                             |

**For Hearing**

|     |   |   |                |   |
|-----|---|---|----------------|---|
| 36. | Comp. App. (AT)<br>(Ins) No. 389 of<br>2018 | Anil Kohli,<br>R.P. for DunarFoods Ltd.<br>Vs.<br>Directorate of Enforcement&Anr. | Abhishek Anand | R.K. Mishra<br>(R-DOE),<br>Sandeep Bisht -(R-<br>NSE) |
|-----|---|---|----------------|---|

**Note: The Court will rise at 12: 30 PM.**

**03:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>  | <b>Counsel for Appellants</b>          | <b>Counsel for Respondents</b>   |
|---------------|---|---|--|--|
| <b>1.</b>     | Comp. App. (AT) No. 254 of 2018                           | Cyrus Investments Pvt. Ltd.<br>Vs.<br>Tata Sons Ltd. & Ors.<br><br><b>With</b>                      | Sonali JaitleyBakshi<br>Jaiyesh Bakshi | Prateek Sekseria   |
| <b>2.</b>     | Comp. App. (AT) No. 268 of 2018                           | Cyrus Pallonji Mistry<br>Vs.<br>Tata Sons Ltd & Ors   | Akshay Makhija                         | Ruby Singh (R1),<br>Rohan Batra (R2),<br>Saswat Pattnaik (R6),<br>Sonali JaitleyBakshi<br>Jaiyesh Bakshi (R-23,24) |
| <b>3.</b>     | Competition App. (AT) No. 69 of 2018                      | Hindustan Petroleum CorporationLtd.<br>Vs.<br>Competition Commission of India & Ors.<br><b>With</b> | R.P. Kapur                             | Samar Bansal (R-CCI),<br>Kunal Mehra   |
| <b>4.</b>     | Competition App. (AT) No. 70 of 2018 & I.A No. 36 of 2019 | South Asia LPG Company Pvt. Ltd.<br>Vs.<br>Competition Commission of India & Anr.                   | J. Sagar                               | Samar Bansal (R-CCI),<br>Kunal Mehra   |

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**By Order**  
**-sd/-**

**Registrar**